

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

111. IA/2540/2024 In C.P. (IB)/964(MB)2020

IN THE MATTER OF

Intec Capital Limited

... Petitioner

Vs

nnova Plastic Technologies Private Limited

... Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 21.06.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant in IA 2540/2024: Adv. Ayush Kothari (PH)

For the Respondent: None present

ORDER

IA 2540/2024 – Counsel for the petitioner prays for a short adjournment to place on record the hard copy of the IA. In view of the request made, adjourned to **23.07.2024**.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Manish Tiwari/

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

223. IA/5033/2023 IA/3537/2023 IA/5192/2023 In C.P. (IB)/964(MB)2020

IN THE MATTER OF

Intec Capital Limited ... Petitioner

Vs

Innova Plastic Technologies Private Limited ...Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

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MS. MADHU SINHA,
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Appearance through VC/Physical/Hybrid Mode:

For the Petitioner:

For the Respondent:

ORDER

Adjourned to **23.07.2024**.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Manish Tiwari/